

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**  
**(Division Bench)**

**Item No.-522**

CP No.-138/241/242/ND/2020

**IN THE MATTER OF:**

Krishan Kumar Mahajan

.....Applicant

**Vs.**

Ambassador Travels (Delhi) Pvt. Ltd.

.....Respondent

**SECTION**

U/s 241-242

**Order delivered on 05.06.2024**

**CORAM:**

**SHRI MAHENDRA KHANDELWAL,  
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,  
HON'BLE MEMBER (TECHNICAL)**

**HYBRID HEARING (PHYSICAL & VC)**

**PRESENT:**

For the Applicant : Mr. Harshit Ratra, Adv.

For the Respondent : Mr. Saurabh Singh, Adv. for R 1-R 3

**ORDER**

Due to paucity of time, the matter is listed on **14.08.2024**.

**Sd/-  
(Dr. SANJEEV RANJAN)  
MEMBER (T)**